

Mon (7) 8/19

29/1/22

Both Parties are absent  
on previous dates also,  
parties were absent

Today no adverse orders  
passed due to record 19

Fin . 21/2/22 for N/O

611-  
911  
Addl. District Judge  
Dibrugarh

21/04/22 Petitioner is absent without any  
step. Case record shows that the  
petitioner was represented in this  
case for the last time on 07/04/2020.  
It, thus, seems the petitioner is no  
more interested to proceed with this  
case. Accordingly, this case stands  
dismissed for non-prosecution.

Addl. District Judge  
Dibrugarh